

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP (CAA) No. 92 /NCLT/AHM/2018 in
CA(CAA) No. 5/NCLT/AHM/2018**

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2018**

Name of the Company: Alpa Laboratories Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

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|----|--------------------------|-----|------------|---|
| 1. | RITU SHAH | ADV | Petitioner |  |
| 2. | FOR THAKKAR AND PAHWA | | | |

ORDER

Advocate Ms. Ritu Shah for Thakkar & Pahwa is present for the Petitioner.

The Proof of service of notice of date of hearing on Statutory authorities is filed.

The Proof of publication is filed.

No representation received from the public.

Heard the arguments of Learned Counsel for the petitioner.

The Order is reserved.


**MANORAMA KUMARI
MEMBER JUDICIAL**


**HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL**

Dated this the 23rd day of August, 2018